

**GOVERNMENT OF INDIA
MINISTRY OF COMMUNICATIONS
DEPARTMENT OF TELECOMMUNICATIONS**

**LOK SABHA
UNSTARRED QUESTION NO. 652
ANSWERED ON 3RD DECEMBER, 2025**

4G/5G MOBILE TOWER INFRASTRUCTURE

652. SHRI THARANIVENTHAN M S:

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) the total number of mobile towers installed during the last three years, State-wise and the number specifically installed in Tamil Nadu, especially in Arani Lok Sabha Constituency;
- (b) whether the Government has identified coverage gaps or weak network zones in Tamil Nadu especially in rural, hilly and coastal regions and if so, the details thereof;
- (c) the steps taken to expand 4G/5G mobile tower infrastructure to ensure reliable connectivity for education, banking, healthcare and e-governance services;
- (d) whether any complaints have been received regarding call drops, low data speed or long outages and if so, the actions taken to address them; and
- (e) the measures planned to enhance digital inclusion by ensuring universal mobile network access in all villages of Tamil Nadu?

ANSWER

**MINISTER OF STATE FOR COMMUNICATIONS AND RURAL DEVELOPMENT
(DR. PEMMASANI CHANDRA SEKHAR)**

- (a) State-wise count of number of Base Transceiver Stations (BTSs) installed by Telecom Service Providers (TSPs) during last three years is placed at Annexure-I. Further, total of 863 BTSs were installed in Arani constituency in last three years.
- (b) to (e) To ensure universal mobile network availability in the country, including in rural, hilly and coastal regions of Tamil Nadu, Government has initiated 4G Saturation scheme to provide 4G mobile coverage in all uncovered villages.

Yes, complaints have been received regarding issues in the network connectivity including call drops and low data speed. To address the issues and to expand 4G/5G mobile tower infrastructure in the country, Government has taken several steps which, *inter-alia*, include the following:

- i. Auction of spectrum for 5G mobile services in 2022.
- ii. Financial reforms to rationalize Adjusted Gross Revenue (AGR), Bank Guarantees (BGs) and interest rates.
- iii. Removal of Spectrum Usage Charges for spectrum acquired in auction of 2022 and thereafter.
- iv. Simplification of procedure for SACFA (Standing Advisory Committee on Radio Frequency Allocations) clearance.
- v. Launch of GatiShakti Sanchar portal and RoW(Right of Way) Rules to streamline RoW permissions and clearance of installation of telecom infrastructure.
- vi. Time-bound permission for use of street furniture for installation of small cells and telecommunication line.

Annexure-I

Annexure to Lok Sabha Unstarred Question No. 652 to be answered on 03.12.2025.

Count of Base Transceiver Stations (BTSs) installed during last three years (From 01.04.2022 to 31.10.2025):-

State/UTs	Count of BTSs installed from 01.04.2022 to 31.10.2025
Assam	19,067
Bihar	52,098
Chhattisgarh	19,725
Goa	2,319
Gujarat	59,468
Haryana	34,607
Himachal Pradesh	9,472
Jharkhand	18,308
Karnataka	48,942
Kerala	45,343
Madhya Pradesh	48,296
Maharashtra	95,695
Manipur	1,999
Meghalaya	2,093
Mizoram	949
Nagaland	1,515
Odisha	35,171
Punjab	27,827
Rajasthan	52,133
Sikkim	506
Tamil Nadu	64,548
Telangana	34,499
Tripura	2,580
Uttar Pradesh	1,22,943
Uttarakhand	11,493
West Bengal	62,476
Andaman & Nicobar (UT)	434
Chandigarh (UT)	1,284
UT of Dadra and Nagar Haveli and Daman and Diu	766
Delhi	22,203
Jammu & Kashmir	12,406
Laddakh	740
Lakshadweep (UT)	30
Puducherry (UT)	1,068
